Written Answers to

[3 August, 2016] Unstarred Questions 311

Nutritious food to tribals

1970. SHRI PARIMAL NATHWANI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government proposes to introduce a programme for providing nutritious food for the tribal community, particularly to women and children in the tribal areas and if so, the details thereof;

(b) whether Government has also conducted study regarding the health condition of tribal population and if so, the details of such survey; and

(c) the steps taken by Government to provide sufficient funds for distribution of nutritious food to the tribal community in order to address the issue of chronic under-nutrition among them?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) Government of India through Ministry of Women & Child Development is administering Integrated Child Development Services (ICDS) Scheme which is a centrally sponsored scheme being implemented by the State Government/UT Administrations. The scheme aims at holistic development of children below 6 years of age and pregnant women & lactating mothers, by providing a package of six services comprising (i) Supplementary nutrition; (ii) Pre-school nonformal education; (iii) Nutrition and health Education; (iv) Immunization; (v) Health check-up; and (vi) Referral services through Anganwadi Centres at grassroots level. Three of the six services, *viz.*, immunization, health check-up and referral services are related to health and are provided by Ministry of Health & Family Welfare through NHM and Public Health Infrastructure.

Under the ICDS Scheme, Supplementary Nutrition is one of the services provided to the children below 6 years of age and pregnant women and lactating mother in Anganwadi Centres. The Scheme is universal and open to all including tribal community across the country.

The provision of supplementary nutrition under ICDS Scheme prescribed for various categories of beneficiaries is as follows:

Children in the age group of 6 months to 3 years: Food supplement of 500 calories of energy and 12-15 gms of Protein per child per day as Take Home Ration (THR) in the form of Micronutrient Fortified Food and/or energy-dense food marked as ICDS Food Supplement'.

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Children in the age group of 3-6 years: Food Supplement of 500 calories of energy and 12-15 gms. of Protein per child per day. Since a child of this age group is not capable of consuming of meal of 500 calories in one sitting, the guidelines prescribed provision of morning snack in the form of milk/ banana/ seasonal fruits /micronutrient Fortified Food etc. and a Hot Cooked Meal.

Severely underweight children: Food supplement of 800 calories of energy and 20-25 gms. of Protein per child per day in the form of micronutrient Fortified and/or energy dense food as Take Home Ration.

Pregnant Women and Lactating Mothers: Food supplement of 600 calories of energy and 18-20 gms. of Protein per day in the form of Micronutrient Fortified Food and/or energy dense food as Take Home Ration.

In order to address various programmatic, management and institutional gaps and to meet administrative and operational challenges, 1CDS Scheme was strengthened and restructured in September, 2012.

(b) The Ministry of Health & Family Welfare conducts periodic surveys to ascertain levels of health indicators. The latest national survey was the National Family Health Survey-3, conducted in 2005-06. Recently, District level household Survey- 4 has been conducted in 2012-13 for 26 States and UTs. The Surveys are conducted for the whole population, but have disaggregated estimates for all social groups including Scheduled tribes.

		Schedule Tribes	Total Population
•	Infant Mortality Rate	62.1	57
•	Under-five mortality Rate	95.7	74.3
•	Percentage of pregnant women	70.5	77.1
•	Provided at least 1 ANC check up		
•	Percentage of pregnant women	17.7	38.7
•	Conducted institutional deliveries		
•	Percentage of children received	31.3	43.5
•	Full immunization		
•	Total Fertility Rate	3.12	2.7

The health indicators for tribal population, as per NFHS 3 (2005-06) are as under:

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(c) Government through various interventions has strategized the overall development of tribal people across the country, which takes care of necessary support for tribal population including health, sanitation, water supply etc. to ameliorate their health conditions. The major part of development activities is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. This Ministry has released ₹4669.04 lakhs and ₹8153.83 Lakhs, during 2014-15 and 2015-16 respectively, for health sector. In addition to this, Ministry of Women & Child Development (WCD) has allocated a sum of ₹8335.77 crore at the Budget Estimates(BE) stage which was further enhanced to ₹15483.77 crore by way of two supplementary grants during 2015-16. During 2016-17, a sum of ₹ 14000.00 crore was allocated at the BE stage by M/o WCD. The funds for Supplementary Nutrition Programme are released to States/UTs on the basis of number of beneficiaries availing the services.

Survey of ascertain tribes

†1971. SHRI AMAR SHANKAR SABLE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has ever conducted a survey to ascertain the total types of tribes in the country;

(b) the State-wise details of types and population of Particularly Vulnerable Tribal Groups (PVTGs) among these tribes;

(c) the percentage of PVTGs living in Maharashtra out of their total population, the details thereof;

(d) the details of schemes being run/proposed to be introduced for the development of all the PVTGs of the State; and

(e) the details of amount allotted out of total budgetary allocation made by the Central Government towards schools and education for tribal people in the State of Maharashtra, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) The Office of Registrar General & Census Commissioner, India conducts decadal Population Census wherein data of all persons living in India at the time of Census are collected without any omission and duplication. However, only those tribes are enumerated separately which are specifically

[†]Original notice of the question was received in Hindi.